

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**STARRED QUESTION NO. 85
TO BE ANSWERED ON 08.02.2021**

**CHILD AND ADOLESCENT LABOUR (PROHIBITION AND REGULATION)
ACT**

***85. SHRI PRADYUT BORDOLOI:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of FIRs filed under the Child and Adolescent Labour (Prohibition and Regulation) Act, 1986 during the year 2020, State-wise;**
- (b) the number of children and adolescent labourers rescued during COVID-19, State-wise; and**
- (c) the number of children and adolescent labourers rehabilitated since 2017, State and Year-wise?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 85 FOR 08.02.2021 RAISED BY SHRI PRADYUT BORDOLOI REGARDING CHILD AND ADOLESCENT LABOUR (PROHIBITION AND REGULATION) ACT, 1986.

(a) & (b): Labour being in the concurrent list, enforcement of the provisions of Child and Adolescent Labour (Prohibition and Regulation) Act, 1986 is the responsibility of both central and state governments in their respective sphere. Section 17A of the Child & Adolescent Labour (Prohibition & Regulation) Act, 1986 provides for conferring power and imposing duties on District Magistrate for effective implementation of the provision of the Act. Further, Section 17B provides for periodic inspection and monitoring of the implementation of the Act. Hence, the details regarding FIRs filed under the Child and Adolescent Labour (Prohibition and Regulation) Act, 1986 is not maintained centrally. However, on the basis of information received from various State Governments/UTs, the details regarding the number of FIRs filed under the Child and Adolescent Labour (Prohibition and Regulation) Act, 1986 during the year 2020, State-wise is at Annexure-I, the number of children and adolescent labourers rescued during COVID-19, State-wise is at Annexure-II.

(c): The number of children rehabilitated during 2017-18 and 2018-19 on the basis of information received from the State/UT Governments; and during 2019-20 on the basis of information available on the PENCiL Portal, State-wise is at Annexure-III.

Annexure-I

STATEMENT REFERRED TO IN REPLY TO PART (a) AND (b) OF LOK SABHA STARRED QUESTION NO. 85 FOR 08.02.2021 RAISED BY SHRI PRADYUT BORDOLOI REGARDING CHILD AND ADOLESCENT LABOUR (PROHIBITION AND REGULATION) ACT, 1986.

The number of FIRs filed under the Child and Adolescent Labour (Prohibition and Regulation) Act, 1986 in the year 2020 as per the information received from the State Governments/UTs is as under:-

Sl. No.	Name of State/UTs	Number
1.	Chandigarh	5
2.	Uttar Pradesh	1
3.	Karnataka	2
4.	Rajasthan	19
5.	Gujarat	56
6.	Madhya Pradesh	13
7.	Punjab	18

Annexure-II

STATEMENT REFERRED TO IN REPLY TO PART (a) AND (b) OF LOK SABHA STARRED QUESTION NO. 85 FOR 08.02.2021 RAISED BY SHRI PRADYUT BORDOLOI REGARDING CHILD AND ADOLESCENT LABOUR (PROHIBITION AND REGULATION) ACT, 1986.

The number of children and adolescent labourers rescued during COVID-19 as per the information received from the State Governments/UTs is as under:-

Sl. No.	Name of State/UTs	Number
1.	Chandigarh	26
2.	Uttar Pradesh	2114
3.	Karnataka	02
4.	Rajasthan	25
5.	Gujarat	54
6.	Madhya Pradesh	94
7.	Punjab	122

Annexure-III

STATEMENT REFERRED TO IN REPLY TO PARTS (c) OF LOK SABHA STARRED QUESTION NO. 85 FOR 08.02.2021 RAISED BY SHRI PRADYUT BORDOLOI REGARDING CHILD AND ADOLESCENT LABOUR (PROHIBITION AND REGULATION) ACT, 1986.

Number of children who were rescued/withdrawn from work, rehabilitated and mainstreamed under National Child Labour Project (NCLP) Scheme since 2017 State-wise:

Sl. No.	State	2017-18	2018-19	2019-20
1	Andhra Pradesh	203	778	1049
2	Assam	915	4562	6175
3	Gujarat	187	101	341
4	Jharkhand	2014	1225	2940
5	Karnataka	679	763	363
6	Madhya Pradesh	11400	4910	4010
7	Maharashtra	5250	8122	9337
8	Nagaland	197	111	24
9	Rajasthan	105	0	1712
10	Tamil Nadu	2855	2534	3928
11	Telangana	2137	935	214
12	West Bengal	17899	17137	13879
13	Haryana	0	171	---
14	Odisha	----	---	6
15	Punjab	994	915	483
16	Uttar Pradesh	0	8020	10371
17	Uttarakhand	---	--	62
18	Bihar	2800	0	---
	Total	47635	50284	54894
